NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 109(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY:

Sanjeev Jain & Ors.

Vs.

M/s. Angel Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. MR NIDHESH GUPTA (SR. ADV)
2. MR RAJNISH SINHA (ADV)
3. MI. NEHA KHURANA (ADV)
4. MS. ARUNIMA BOSE (ADV)
5. MR. RAUNAK SINGH (ADV)
6. Hr UK Chandry GAD
7 Uh Ple Mether Re
8 Mr Himanshy Vy AD
9 Mr Reveene Mether Ad

Order

On the request of the parties, hearing is deferred to 09.11.2016.

Interim orders to continue.

(CHIEF JUSTICE M.M. KUMAR)

Ju PRESIDENT

(INA MALHOTRA) MEMBER (J)

07.10.2016 (P.K. Sud)